

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Lokesh Tiwari vs ROC & o/s.

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Manoj Dhuria	Adv.	Petitioner	Manoj
2.	Vipin Kushwa	Adv.	Rep. -	Vs
3	Pradeep Singh	Che	ROC	Pradeep

C.P. No. 76/2016

Shri Manoj Dhuria, proxy for the Advocate Fahim Ahmad. Shri Bipin Kushwaha, proxy for PCS Ms. Shruti Srivastava. Since, the Respondent is not available today as reported unwell. Hence, the case is adjourned for argument on 15th March, 2018.

Date: 15/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)